

In THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

22

APPEAL/15(MB)2024

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES: Shree Durga Industrial Controls Pvt Ltd
VS
The Registrar of Companies Mumbai

SECTION: 252 (3) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Praveen Tiwari, Ld. Counsel for the Petitioner present. None for the Respondent.
2. RoC report is awaited.
4. List this matter for further hearing on **13.06.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)